

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

RA No.61/2000 in OA No.873/1996

Allahabd, this 5th day of ^{December} November, 2000

Hon'ble Shri S.K.I.Naqvi, Member(J)
Hon'ble Shri M.P. Singh, Member(A)

Krishna Kumar
356, Guru Road, Gandhi Gram
Dehradun .. Applicant

(By Shri Ajit Kumar, Advocate)

versus

1. Sub-Registrar
Railway Mail Service
'SH' Division, Dehradun
2. Superintendent of Railway Mail
Service 'SH' Divsion, Dehradun
3. Union of India, through its
Post Master General, Dehradun .. Respondents

ORDER(in circulation)

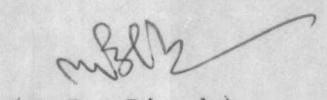
Shri M.P. Singh

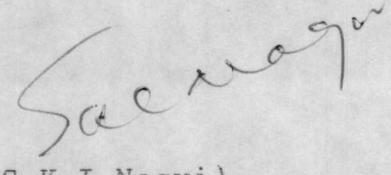
Review application is filed on behalf of the applicant for review of our order dated 28.8.2000 by which OA No.873/1996 was dismissed being devoid of merits and for the reasons mentioned in para 7 of the order.

2. We have carefully gone through the averments made in the RA. The review applicant has only tried to build up a case reiterating the same set of grounds which have alreeady been discussed while dismissing the OA. No new facts have been brought to our notice warranting a review. We find that none of the grounds taken now in the review application falls within the provisions of Section 22(3)(f) of Administrative Tribunals Act, 1985 read with Order 47, Rule 1 of CPC that would warrant review of our order dated 28.8.2000. Review applicant's

See

reliance on various judgements cited by him in the RA does not render him any help as they are distinguishable and are not germane to the main issue involved in the OA. In the result the RA is rejected. No costs.


(M.P. Singh)
Member(A)


(S.K.I. Naqvi)
Member(J)

/gtv/